

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.08.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5813 of 2024 in Competition App. (AT) No. ___ of 2024	Buchi Ramarao Velury Vs. Competition Commission Of India And Ors.	Aman Bohra
2.	I.A. No. 5831 of 2024 in Competition App. (AT) No. ___ of 2024	A V Satheeshkumar Vs. Competition Commission Of India And Ors.	Aman Bohra
3.	I.A. No. 5833 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Cadillac Infotech Pvt. Ltd. Vs. JKM Infrastructure Pvt. Ltd.	Uddhav Khanna
4.	I.A. No. 5834 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Cadillac Infotech Pvt. Ltd. Vs. Airwil JKM Infrastructure Pvt. Ltd.	Uddhav Khanna
5.	I.A. No. 5852 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Shantanu Jagdish Prakash Vs. State Bank Of India & Anr.	Aditya Dewan

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